

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/248/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUALITY MILLS STORES

NAME OF THE RESPONDENT(S)

: RAJALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S.V. SUPRATA counsel for Petitioner 8V. Supraja ANAMARON APHTAZ D. FY

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they have already paid Rs.3 lakhs by way of DD as per the settlement claim and the same has been handed over to the counsel for petitioner. He also submitted that the balance amount will be paid in instalments. Counsel for petitioner sought time for seeking instructions from the petitioner. Time extended at request. Put up on 16.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)